

**C O R A M:**

**SHRI JUSTICE S. K. MISHRA  
AND  
SHRI JUSTICE B.P. ROUTRAY**

---

Registrar (Judicial) Suo Motu ..... Petitioner.

- Versus-

State of Odisha & Ors. .... Opp. Parties.

For Petitioner : Mr. Gautam Mishra,  
Sr. Adv.,  
A. Das, B. Panigrahi  
and S.S. Mohanty.

For Opp. Parties : Mr. M.S. Sahoo, AGA.

**ORDER**

39. 29.06.2021

This matter is taken up through Video Conferencing mode.

2. List this matter on 13<sup>th</sup> July, 2021.

3. Mr. M.S. Sahoo, learned Additional Government Advocate shall take instructions in the meantime.

.....  
**(S. K. Mishra)**  
**Judge**

.....  
**(B.P. Routray)**  
**Judge**